

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT NO. IV,  
NEW DELHI**

**ITEM No. 107  
CA/CAA/13/ND/2020**

**Under Section: 230-232**

**In the matter of:**

Mstar Semiconductor India Pvt. Ltd.	...	<b>Applicant</b>
Vs		
Mediatek India Technology Pvt. Ltd.	...	<b>Respondent</b>

**Order delivered on 29.01.2020**

**CORAM**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (J)**

**MR. HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant : Mr. S.P. Singh Chawla, Adv.  
Mr. Shubham Bansal, Adv.  
Ms. Deepali Kaushik, Adv.

For the Respondent :

**ORDER**

Additional affidavit of the statutory auditor of the transferor company certifying compliance of the provisions of Section 133 of the Companies Act alongwith documents of the transferor company has been filed.

Order reserved.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(INA MALHOTRA)  
MEMBER (JUDICIAL)**

